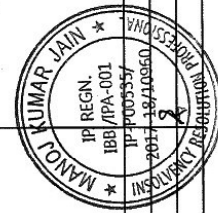


Annexure-7
Name of the corporate debtor: EUROPEAN PROJECTS & AVIATION LIMITED; Date of commencement of CIRP: APRIL 1, 2025; List of Creditors as on: APRIL 17, 2025
List of operational creditors (Government dues)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?					
1	INCOME TAX OFFICER (TDS) WARD 1(2)(2)	YES	08-Apr-25	35,96,310	16,29,586	Government Dues	NO	ZERO	NO	NIL	19,66,724	Amount of Rs.1629586/- has been admitted u/s. 53(1)(e)(i) against the aggregate claim amount of Rs.3596310/- Rejected Amount of Rs.1966724/- comprises of interest & additional interest.
2	STATE TAX OFFICER MUM-VAT-C-846	YES	08-Apr-25	43,68,89,467	-	Government Dues	NO	ZERO	NO	NIL	43,68,89,467	Claim rejected as the appeals in all matters are pending and it does not constitute an acknowledged debt.
3	STATE TAX OFFICER (2) i/c, UNIT-63, SURAT		15-Apr-25	8,68,54,209	-	Government Dues	NO	ZERO	NO	8,68,54,209	-	1. Claim received on 15-04-2025 at 4:50pm 2. Additional documents sought to ascertain the correctness of claim and 3. Verification to be done thereafter
	TOTAL			52,73,39,986	16,29,586		NO	ZERO	NO	8,68,54,209	43,88,56,191	



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